

HIGH COURT OF CHHATTISGARH AT BILASPUR

NOTIFICATION

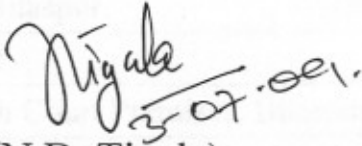
No. 7065 /A.R.(J)/2009

Bilaspur, dated 3rd July, 2009.

As directed, following changes are made in the current roster dated 29/06/2009, which will remain applicable from 06/07/2009 till further orders of Hon'ble the Chief Justice:-

- 1] All Acquittal Appeals cognizable by Single Bench from the year 1999 to 2004 shall be listed for hearing before Single Bench-VII of Hon'ble Mr. Justice Rangnath Chandrakar.
- 2] All Acquittal Appeals cognizable by Single Bench up to year 1998 shall be listed for hearing before Single Bench-VIII of Hon'ble Mr. Justice Rajeshwar Lal Jhanwar.

By order of Hon'ble the Chief Justice


(N.D. Tigala)
Addl. Registrar (Judl.)